

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 118 OF 2016

AND

APPEAL NO. 151 OF 2016

Dated: 8th May, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

APPEAL NO. 118 OF 2016

**Welspun Renewable Energy Pvt. Ltd. ...Appellant(s)
Vs.
Tamilnadu Electricity Regulatory Commission ...Respondent(s)
& Anr.**

Counsel for the Appellant(s) : Mr. Hemant Sahai
Mr. Aniket Prasoon
Mr. Abhishek Kumar

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R-1
Mr. S. Vallinayagam for R-2

APPEAL NO. 151 OF 2016

**National Solar Energy Federation of India ...Appellant(s)
Vs.
Tamilnadu Electricity Regulatory Commission ...Respondent(s)
& Anr.**

Counsel for the Appellant(s) : Mr. Aditya K. Singh

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R-1
Mr. S. Vallinayagam for R-2

ORDER

As agreed by learned counsel for the parties, list these matters for further hearing on **11.07.2018.**

(Justice N. K. Patil)
Judicial Member

(I.J. Kapoor)
Technical Member

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